(iii) Calcutta-Agartala-Kailashahar-Agartala-Calcutta (with effect from 12th Jan., 1976.)

Of the 4 routes allotted to M/s. Kasturi and Sons (The Hindu). Madras, they are operating services in the Southern region on the following routes:

(1) Hyderabad-Vijayawada

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Permitted with effect from 1-11-74 to carry passengers on their daily flights until Indian Airlines resume passenger flights to and from

Vijayawada.

(ii) Vijavawada-Madras

(iii) Madras-Trichy-Madurai-Trivandrum Madras (cargo serveices).

As regards income to Government from their operations, this comprising of landing housing/parking charges etc. paid by them-This information is being collected and will be placed on the Table of the Sabha.

Development of Tourism in the North Eastern Zone

*419. SHRI IRENGBAM TOMPOK SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) what steps have been taken for the development of tourism in the north eastern zone viz., Assam, Arunachal, Manipur, Meghalaya, Mizoram and Nagaland in the year 1975 and the amount spent State-wise; and
- (b) the number of places of tourist importance State-wise, in this zone and their potentiality for attracting tourists in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA SINGH): (a) and (b) The development of tourist facilities in the Central Sector is not undertaken on a regional or State-wise basis, but on the basis of actual or potential attractions of a place for international tourists, its accessibility, the present flow of tourist traffic to the place, availability of basic tourist infrastructure, the funds which the State Government concerned would earmark for the development of the place, etc. Due to the restriction on the entry of foreigners into the States of the

North Eastern Region, excepting for visiting Kaziranga, Gauhati and Shillong, the flow of international tourists to that Region is limited. In view of this no large scale measures have been taken to develop facilities for international tourists in the Central Sector. The Central Department of Tourism. however, is constructing a Forest Lodge at Kaziranga and a Tourist Bungalow at Gauhati at an estimated cost of Rs. 14.33 lakhs and Rs. 8 lakhs respectively. These are expected to be ready for commissioning during 1976.

Income tax Arrears of Ex-Rulers of Puniah State

- 635. SHRI JAGJIT SINGH A NAND: Will the Minister of FINANCE be pleased to state .
- (a) what is the amount of income-tax due from the ex-rulers of the erstwhile Puniab State: and
- (b) what steps are being taken to realise the arrears?

THE MINISTER OF STATE IN-CHARGE OF DEPARTMENT OF RE-VENUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) and (b) Information is being collected and will be laid on the Table of the House.

Production of controlled cloth by N.T.C. Mills

- 636. SHRI SANAT KUMAR RAHA: Will the Minister of COMMERCE be pleased to state:
- (a) whether 103 textile mills under National Textile Corporation are producing controlled cloth solely; and
- (b) if not, the percentage of production of controlled cloth produced by them ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHR) PRATAP VISHWANATH SINGH): (a) No. Sir.

(b) The production of controlled clothwas about 32 per cent during 1974-75 and about 31 per cent during 1975-76 (upto September, 1975) of the total production in mills under National Textile Corporation.